

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 317 of 2013

Dated : 28th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s T.S. Alloys Ltd.

.... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R.M. Patnaik

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Mr. Antayami Upadhyay
Ms. Ishita C. Dasgupta for R-2 & R-4

ORDER

(ON BEING MENTIONED)

As agreed by the learned counsel for the parties, post the matter
before the Delhi Bench on **29.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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